

City Civil Court, Dindoshi, Mumbai
SHRI.K.V. MORE
Assistant Sessions Judge
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
10:00-11:00 AM				
1	Civil Suit 200130/2012 (S.CT.H.CT. T.B. OR EXPDT SUIT)		Smt.Mhatre Harsha Vilas Ors. Vs Shingte Balaram Piraji Anr.	Diwadkar Manish S.
: Notice of Motion/0200068/2012				
2	Civil Suit 203692/2017 (JUDGEMENT)		Suman S. Dokania Vs Khimji Lakhmshi Shah	R.J.Gada
3	Civil Suit 203693/2017 (JUDGEMENT)		Omprakash Brijlal Khemka Vs Khimji Lakhmshi Shah	
4	Civil Suit 203694/2017 (JUDGEMENT)		Sarla Omprakash Khemka Vs Khimji Lakhmshi Shah	R.J.Gada
5	Civil Suit 203695/2017 (JUDGEMENT)		Sarla Omprakash Khemka Vs Lakhmshi Bhanji Shah	R.J.Gada
6	Civil Suit 202730/2014 (ARGUMENTS)		Ms.Hitesh Ultraviolet Pvt.Ltd. Vs Ms.Sai Enviro Engineer Pvt.Ltd.	K.T.Thomas
7	Counter Claim 200001/2015 (FRAMING ISSUES)		Manohar Vasudev Kamath Vs Smt.Shakuntala Krishna Bhoir	L.K.Tripathi
(Civil Suit/0202917/2014)				
8	Civil Suit 201334/2016 (FRAMING ISSUES)		Nitu Khanna Vs Kanchan Surajprakash Khanna Khanna	Ashok Singh
9	Civil Suit 203279/2016 (FRAMING ISSUES)		The Board of Trustees of Port of Mumbai Vs M/s.Lyka BDR International Ltd.	M.V.Kini and Co.
10	Civil Suit 200068/2015 (NOTICE OF MOTION FOR HEARING)		Mrs.Kusum Vijay Jagdhane Vs Raju Pandurang Jagdhane	Akash R. Thate
: Notice of Motion/0203619/2019				
11	Civil Suit 200227/2015 (NOTICE OF MOTION FOR HEARING)		Leela Bhikha Choudhary alais Lily Bhikha Choudhary Vs Tony nirmalkar Ramesh alais Tony Ramesh Nirmalkar	Ms.Pandey and Co.
12	Civil Suit 202058/2015 (NOTICE OF MOTION FOR HEARING)		Lestie Almeida Vs Dr.Selwyn Almeida	Glenn A. Lobo

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13	Civil Suit 203019/2014 (CHAMBER SUMMONS FOR HEARING)		Umesh Vasantlal Shah Vs Samarth Erectors and Developers	D.A.Sakhalkar
: Chamber Summons/0201143/2015				
: Notice of Motion/0202976/2014				
11:00-12:00 AM				
14	Civil Suit 202826/2015 (NOTICE OF MOTION FOR HEARING)		Tata Classedge Vs Loaba Matriculation High School	Ghanshyam K. Tripathi
: Notice of Motion/0200037/2017				
15	Notice of Motion 200068/2012 (S.CT.H.CT. T.B. OR EXPDT SUIT)		Smt.Mhatre Harsha Vilas Ors. Vs Shingte Balaram Piraji Anr.	Diwadkar Manish S.
(Civil Suit/0200130/2012)				
16	Civil Suit 103261/2007 (RECORDING EVIDENCE P.H.)		Shah Girish and anr. Vs Ms Gharonda construction pvt. Ltd. and ors.	Damani Jitendra G.
17	Civil Suit 201264/2008 (RECORDING EVIDENCE P.H.)		Tiwari Fulchand D. Vs Shah V.P. Anr.	RR Tiwari S.B. AMIN MS. GOBSE
18	Civil Suit 202862/2014 (RECORDING EVIDENCE P.H.)		Mrs.Priti Shirish Parekh Vs Prafull Shantilal Parekh	D.H.Save and Associates
19	Civil Suit 200279/2015 (RECORDING EVIDENCE P.H.)		Roni Abraham Vs P.J. Abraham	Sandeep V. Bane
20	Civil Suit 200100/2016 (RECORDING EVIDENCE P.H.)		Suraj Kumar Ambika Sharma Vs Radha Mastaram Sharma	Sneha S Kadam
21	Civil Suit 200549/2019 (RECORDING EVIDENCE P.H.)		Vayudoot Multiservices Pvt Ltd., Vs Union Bank of India	Girindra Agarwal
22	Civil Suit 202269/2014 (RECORDING EVIDENCE)		Jagjitsingh Lohia Vs Ms.Ultra Tech Property Developers Pvt.Ltd.	D A Thorat
23	Civil Suit 202784/2014 (RECORDING EVIDENCE)		Concept Pharmaceuticals Ltd. Vs Growman Medicare Pvt.Ltd.	Shivanand A. Mishra

City Civil Court, Dindoshi, Mumbai
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Cause List Date: 20-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
10:00-11:00 AM				
1	Civil Suit 202619/2017 (JUDGEMENT)		Laiq Nazeer Khan Vs Aman SRA C.H.S.Ltd.	Arvindkumar Dwivedi
2	Civil Suit 201177/2013 (ARGUMENTS)		Credence Property Developers Pvt.Ltd. Vs Rustomjee Central Park CHS Ltd.	Ms.Wadia Gandhy and Co.
: Notice of Motion/0202316/2013				
3	Civil Suit 201363/2015 (FRAMING ISSUES)		Mrs.Rahat Ayaz Thaver Vs Nahat Essa Thaver	Peter Coutinho
4	Civil Suit 200621/2016 (FRAMING ISSUES)		Jagmohan Basant Singh Kohli Vs Jasdeepsingh J. Singh Kohli	A.M.Saraogi
5	Civil Suit 200622/2016 (FRAMING ISSUES)		Jagmohan Basant Singh Kohli Vs Jasdeepsingh J. Singh Kohli	A.M.Saraogi
6	Civil Suit 202645/2016 (NOTICE OF MOTION FOR HEARING)		Mr. Amar Rajendra Shah Vs Mr. Guruprasad Satyanarayan Tiwari	Dharmendra J. Damani
: Notice of Motion/0203084/2016				
7	Civil Suit 200997/2018 (NOTICE OF MOTION FOR HEARING)		Mr. Mohammed Khairuddin Vs Mrs. Zaitunbi Mohammed Khairuddin	J.J. Shah
8	Civil Suit 201065/2018 (NOTICE OF MOTION FOR HEARING)		Lalchand Pannalal Jain Vs M/s D.M. Group of Companies	R.P. Singh
: Chamber Summons/0200196/2019				
: Notice of Motion/0204547/2018				
: Chamber Summons/0200903/2018				
: Notice of Motion/0201509/2018				
9	Civil Suit 201323/2018 (NOTICE OF MOTION FOR HEARING)		Mrs. Mehrunisa Ahmed kasmani Vs Mr. Mohd. Suleman Abdul Rehman	J.J.Shah
: Notice of Motion/0201851/2018				
10	Civil Suit 200145/2019 (NOTICE OF MOTION FOR HEARING)		M/s Aramuc India Ltd., Vs BMJ Publishing Group	Deven Dwarkadas and Partner s
: Notice of Motion/0202048/2019				
: Notice of Motion/0201763/2019				



City Civil Court, Dindoshi, Mumbai
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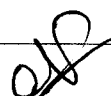
Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	Civil Suit 200869/2020 (NOTICE OF MOTION FOR HEARING)		Rajen vasant kumar Dhruv Vs Mahesh Savani	Juris consillis
: Notice of Motion/0201132/2020				
12	Civil Suit 201067/2015 (CHAMBER SUMMONS FOR HEARING)		Sushila Mahadev Juwale Vs Ms.Prateeti Construction Pvt.Ltd.	Manoj Kumar Upadhyay
: Chamber Summons/0200695/2015				
13	Civil Suit 202740/2016 (CHAMBER SUMMONS FOR HEARING)		Sanjay Mahadev Angre Vs Mrs.Mandakini Namdev Patole	Prashant Sane
: Chamber Summons/0201523/2018				
: Chamber Summons/0200400/2018				
11:00-12:00 AM				
14	Civil Suit 200308/2018 (NOTICE OF MOTION FOR HEARING)		Bhagyashree Hariom Jaipura Vs Poonam Enclave C.H.S.Ltd.	Ashok M. Saraogi
: Notice of Motion/0202487/2018				
: Notice of Motion/0201045/2018				
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15	Civil Suit 108591/1969 (REPORT)		Khmbatti Fizza Najmuddin Vs Khambatti Taher Najmuddin Others	Umesh Shetty Vinod Mistry Co.
: Chamber Summons/0200185/2016				
16	Civil Suit 202898/2012 (RECORDING EVIDENCE P.H.)		Suhasini Arjun Parab Vs Shobhana Sidhartha Acharya	Manoj S Mhambrey
17	Civil Suit 202128/2013 (RECORDING EVIDENCE P.H.)		Mahemooda Ansari Begum Vs Krishna Amrut Chavan	S.M.Suryavanshi
18	Civil Suit 203533/2013 (RECORDING EVIDENCE P.H.)		Sakhawat Ali Sharafat Ali Khan Vs Mr. Zuber Ahmed Khan and Anr.	B. P. Shukla
19	Civil Suit 202851/2015 (RECORDING EVIDENCE P.H.)		Mrs.Dhanuben K. Patel Vs Dharmesh Khandubhai Patel	Bhavin R. Bhatia

City Civil Court, Dindoshi, Mumbai
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Cause List Date: 21-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
10:00-11:00 AM				
1	Civil Suit 203662/2013 (ARGUMENTS)		Ajay Jayram Prabhudesai and Anr. Vs Kishor Raut	Manoj R. Bhargav
2	Civil Suit 202220/2018 (FRAMING ISSUES)		Mrs. Najma Haroon Mobh Vs Mr. Haroon Latif Mobh	G.C. Singh
3	Civil Suit 202247/2014 (NOTICE OF MOTION FOR HEARING)		Pannalal G. Nirmal Vs Ms.Ashwin C.H.S.Ltd.	Vikas R. Shrivastava
: Notice of Motion/0201815/2017				
: Notice of Motion/0202987/2014				
4	Civil Suit 201843/2016 (NOTICE OF MOTION FOR HEARING)		Varinder Govindlal Tuteja alias Vipin Tuteja Vs Mahesh Alimchandani	Pradeep D. Gandhy
: Chamber Summons/0200598/2017				
: Notice of Motion/0202061/2016				
: Notice of Motion/0200544/2017				
5	Civil Suit 203300/2016 (NOTICE OF MOTION FOR HEARING)		Balhari Ramnath Jaiswar Vs Shyambali Ramnath Jaiswar	Kamlesh R. Yadav
: Notice of Motion/0200117/2017				
6	Civil Suit 201618/2018 (NOTICE OF MOTION FOR HEARING)		Shri Ramesh Kotavdekar Vs Smt Nidhi Akaram Pawar	Ashok M. Saraogi
: Notice of Motion/0202065/2018				
7	Civil Suit 202412/2008 (CHAMBER SUMMONS FOR HEARING)		Kaur Hargobind Vs Shah Mdurika Rashmikant	Chodankar Chetan
: Chamber Summons/0201452/2018				
8	Civil Suit 200082/2019 (NOTICE OF MOTION P.H.)		Kalawati Pannalal Jain Vs Mr. Sudesh Darshan Aggarwal	Akash K. Kotecha
: Notice of Motion/0201352/2019				
11:00-12:00 AM				
9	Civil Suit 202040/2013 (CHAMBER SUMMONS FOR REPLY)		Ratna Lokkya Shetty Vs Jusya Property Developers Pvt.Ltd.	M.M.Humane
: Chamber Summons/0201311/2016				

City Civil Court, Dindoshi, Mumbai
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Cause List Date: 22-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
10:00-11:00 AM				
1	Civil Suit 203253/2016 (ARGUMENTS)		Bhavin Rameshchandra Kanuga Vs Mrs.Nilima Kanta Ghorui	Jitendra Singh
2	Civil Suit 201779/2015 (FRAMING ISSUES)		Tuntun Khandu Gupta Vs Smt.Sangita Punpun Gupta	Ms.Tripathi and Associates
3	Civil Suit 203375/2017 (FRAMING ISSUES)		Bhavesh Kanubhai Sanghavi Vs Sandeepkumar Shyamsunder Sarawangi	R.D.Vora
4	Civil Suit 105658/2006 (NOTICE OF MOTION FOR HEARING)		Elite Diagnostic Centre Private Limited Vs Shakti Corp Ors	A.M.Chabaria Arvind A.Malgaonkar-D-23
: Notice of Motion/0202818/2018				
5	Civil Suit 200894/2014 (NOTICE OF MOTION FOR HEARING)		Aladia Abbas Taj Mohd. Vs Rashmi Taj C.H.S.	M.R.Yadav and Associates
: Notice of Motion/0201276/2014				
6	Civil Suit 201218/2017 (NOTICE OF MOTION FOR HEARING)		Ashok Anant Borgaonkar Vs Prabhat Apartmnet C.H.S.Ltd.	A.K.Singh
: Notice of Motion/0201605/2017				
7	Civil Suit 202057/2010 (CHAMBER SUMMONS FOR HEARING)		Solanki Mansukh Dhanjibai Vs Solanki Rameshbhai Dhanjibhai Ors.	Bhatia Harrish Hariakar Sanjeev
: Chamber Summons/0200049/2019				
8	Civil Suit 200415/2016 (CHAMBER SUMMONS FOR HEARING)		Thakurjit Singh Gurbaksh Singh Anand Vs Mrs.Inderjit Kaur Balbir Singh	Satish G. Maheshwari
: Notice of Motion/0201045/2019				
: Chamber Summons/0201380/2018				
: Notice of Motion/0201006/2016				
9	Civil Suit 203262/2018 (NOTICE OF MOTION P.H.)		Mrs. Gracy Lawrence Fernandes Vs Mrs. Florine Lawrence Dsouza	Ashok Mirshra
: Notice of Motion/0201144/2020				
: Notice of Motion/0203886/2018				
10	Civil Suit 200334/2013 (RECORDING EVIDENCE P.H.)		Bhavaniprasad Kanta Singh Vs Dettiners Pvt. Ltd.	S. P. Pandey

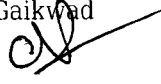


City Civil Court, Dindoshi, Mumbai
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>10:00-11:00 AM</u>				
1	Civil Suit 200676/2014 (ARGUMENTS)		Laxmi Peddiraju Kollabathula Vs Ramani Mani Didla	Manoj P. Mhatre
2	Civil Suit 202588/2012 (FRAMING ISSUES)		Ujwala Vijay Mhaiskar Vs Premlata Manohar Musale	Wadia Ghandy and Co.
3	Civil Suit 203376/2017 (FRAMING ISSUES)		Govind Valji Patel Vs Suresh Goklani	Narendra P. Jain
4	Civil Suit 200260/2015 (FRAMING ISSUES)		Subhash Damodar Bamgude Vs Arun Damodar Bamgude	O.R.Tiwari
: Notice of Motion/0203693/2019				
5	Civil Suit 203119/2017 (NOTICE OF MOTION FOR HEARING)		Santosh Shankar Khandagle Vs Mandra Babu Shetty	Ruben A. Fernandes
: Notice of Motion/0203682/2017				
6	Civil Suit 202331/2018 (NOTICE OF MOTION FOR HEARING)		Mr. Shameem Habib Siddiqui Vs Mrs. Hanifa Habib Siddiqui	Omar Khaiyam Shaikh
: Notice of Motion/0202842/2018				
7	Civil Suit 202969/2018 (NOTICE OF MOTION FOR HEARING)		Mr. Yashwant Dattaram Gangawane Vs Smt. Leena Jitendra Doshi	S.R. Legal
: Notice of Motion/0202143/2019				
: Notice of Motion/0203773/2018				
8	Civil Suit 200259/2019 (NOTICE OF MOTION FOR HEARING)		Mr. Milind Dinanath Mhatre Vs Mr. Hemant Dinanath Mhatre	S.A.Mhatre
: Notice of Motion/0201117/2019				
9	Civil Suit 201099/2012 (CHAMBER SUMMONS FOR HEARING)		Chhabinath s o Gajanan Shukla and Ors. Vs Vishwanath s o Gajanand Shukla and Anr.	Ashok M. Saraogi
: Chamber Summons/0200202/2019				
: Notice of Motion/0201313/2012				



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10	Civil Suit 202098/2015 (NOTICE OF MOTION FOR ARGUMENTS P.H.)		Sushil Anant Chavan Vs Mrs.Rabia Salim Khan alias Rubina Khan and ors.	E.A.Sasi M.Gaikwad 
: Notice of Motion/0202066/2015				
11	Civil Suit 202108/2013 (RECORDING EVIDENCE P.H.)		Mrs.Sangeeta Sabharwal Vs Mrs.Rekha Sohanlal Sachdeva	P. K. Gatum
12	Civil Suit 201941/2014 (RECORDING EVIDENCE P.H.)		Kershaph H. Dadinatha Vs Ms.Kasmira Edulji Patel	Mrs.Lakshmi G. Vora
13	Civil Suit 202663/2014 (RECORDING EVIDENCE P.H.)		Mayank K. Doshi Vs Ms.Durakraft Papers Pvt.Ltd.	Birendra Kumar
14	Civil Suit 202586/2016 (RECORDING EVIDENCE P.H.)		Vaibhav Ashok Bhoite Vs Ganesh Ashok Bhoite	yogesh H. Vora
15	Civil Suit 200484/2017 (RECORDING EVIDENCE P.H.)		Ramshray Lalchand Yadav Vs Abhayraj Lalchand Yadav	A.R.Shukla and Associates
16	Civil Suit 104817/2000 (RECORDING EVIDENCE)		Fernandes Robert AnthonyDeceasedFernandes Julie Vs Dsouza Sylivi	Menon Sthalekar
17	Civil Suit 203374/2017 (RECORDING EVIDENCE)		Union Bank of India Vs Kiran Ramchandra Shelar	Inter Juris
18	Civil Suit 202589/2013 (RECORDING EVIDENCE)		Avinash Gajanan Palav Vs Ajit Gajanan Palav	Manisha B. Gawde
19	Civil Suit 203341/2013 (RECORDING EVIDENCE)		Agnes D Almeida Vs Lidwin D Souza	Kunal Bhanage
20	Civil Suit 203649/2013 (RECORDING EVIDENCE)		Leena Bhavesh Desdai and Anr. Vs Mrs.Shilaben R. Chauhan	Bharat H. Mehta
21	Civil Suit 200547/2014 (RECORDING EVIDENCE)		Anandvati V. Mishra Vs Rachna Developers and Marketing	D.S. Padwal
22	Civil Suit 200594/2014 (RECORDING EVIDENCE)		Ms Metco Export International Vs Bear Co.Ltd.	Sanjeev R. Singh

: Notice of Motion/0200290/2015

